

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.113/BB/ 17	-	Admission	Rule-6 of IB	Kinetix Solutions Pvt. Ltd. Vs Unishire Lifestyle Dwellings LLP Pvt. Ltd.

SL. **NAME (IN CAPITAL)** **SIGNATURE**
NO. **& PHONE NUMBER** **REPRESENTATION TO WHOM**

O R D E R

Matter is listed today for admission. Registry raised objections. Petitioner
to comply the objections. List it on 09/11/2017.


Member (T)


Member (J)